

Form - D

Details of Remuneration of the Chief Executive Officer

Remuneration, etc	Existing	Proposed	Reasons for change
(1)	(2)	(3)	(4)
Remuneration: 1. Salary 2. Dearness allowance 3. House rent allowance 4. Conveyance allowance 5. Entertainment allowance 6. Other allowances, if any (please specify)			
Perquisites: 1. Free furnished house 2. Free use of bank's car for (i) Official purposes (ii) for private purposes on compensating the bank with suitable amount 3. Provident Fund/Gratuity/Pension 4. Travelling and Halting Allowances 5. Medical benefits 6. Other benefits, if any (please specify)			
Leave: 1. Casual Leave 2. Ordinary Leave 3. Sick Leave 4. Leave Fare Concession			

Note:

- (i) If any of the benefits is of a non-monetary nature, e.g. free furnished house, its monetary equivalent as best as it is possible to determine should be given. In case the person to be appointed is already associated with the applicant bank, particulars of his existing remuneration, etc. should be furnished.
- (ii) If the bank proposes to increase the emoluments and/or other benefits/perquisites, the reasons therefore may be explained suitably under column No. (4).